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Title: Need to withdraw the Notification issued by Ministry of Environment and Forests regarding banning on exhibition and training of Wild animals in sports.

SHRI B. SENGUTTU VAN (VELLORE): Hon. Deputy-Speaker, Sir, I thank you for affording me this opportunity to speak on an issue of considerable passion among the public of Tamil Nadu.

The rural support *jallikattu*, which also goes by certain other names, is an event involving taming of rare breeds of specially-trained bulls. It is rooted in ancient Tamil customs. It is as old as civilization itself as there are certain reflections found in the Sangam Literature too to confirm this. The sport is a reflection of the ethos of Tamil culture, which attaches great importance to gallantry and valour.

HON. DEPUTY-SPEAKER: Please come to the point now.

SHRI B. SENGUTTU VAN : Of late, there has been a ban on the sport. This comes out of the misprision in thinking that animals do have rights. Animals under the modern jurisprudence have no rights as such. We do not owe them any duty as such but in respect of them, we owe a duty.

The Ministry of Environment and Forests issued a Notification dated 11.07.2011 saying that bulls, amongst certain other wild animals, shall not be exhibited and trained in sport. Based on this, the ban was issued. Already, our Government has written to the Ministry concerned to withdraw that Notification in respect of the bulls.

So, I request that the Ministry do withdraw that Notification in respect of the bulls.